

MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 19.10.2016

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Shri Harish Purohit , Advocate	D.B.CivilMisc.Appeal No.2185/2016,&2186/ 2016 Ashok Kimar V/s Smt. Mamta	Dr.Sachin Acharya & Dr.Pramila Acharya	Mr.Suresh Kumbhar

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19/10/16

उपसचिव

राज.राज्य विधिक सेवा प्राधिकरण ,

जोधपुर

“ Help The Neady -- Timely Help May Create History ”